

HIGH COURT OF JUDICATURE AT PATNA

ORDER

Appointment Section

Dated, Patna the 9th September, 2021

Whereas a disciplinary proceeding against Sri Rameshwar Mishra, the then Munsif, Begusarai now posted as Sub-Judge-cum-A.C.J.M., Vaishali at Hajipur is pending.

Now, therefore, Hon'ble Court, in exercise of the powers conferred by Sub-rule (1) of Rule 6 of the Bihar Judicial Service (Classification, Control and Appeal) Rules, 2020, hereby places the said Sri Rameshwar Mishra, the then Munsif, Begusarai now posted as Sub-Judge-cum-A.C.J.M., Vaishali at Hajipur under suspension with immediate effect and till the pendency of the enquiry or until further orders his headquarters shall remain attached with Civil Court, Hajipur.

It is further ordered that during the period that this order shall remain in force, the said, Sri Rameshwar Mishra, the then Munsif, Begusarai now posted as Sub-Judge-cum-A.C.J.M., Vaishali at Hajipur shall not leave the station without obtaining the prior permission.

The officer shall be entitled to get subsistence allowance as per Rule 96 of the Bihar Service Code during the suspension period.

By order of the Hon'ble Court

Sd/-N.K.Pandey

Registrar General

Memo No. 39595 /XIX-120-2021/A.D.(Apptt.)/ Dated, Patna the 9th September, 2021

Copy forwarded to the District and Sessions Judge, Vaishali at Hajipur with a request to serve a copy of this order upon Sri Rameshwar Mishra, the then Munsif, Begusarai now posted as Sub-Judge-cum-A.C.J.M., Vaishali at Hajipur immediately with a direction to him to make over charge of his office immediately on receipt of this order.



Registrar General